

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 11th September, 2014

NO.LJ (B) 69/2012/9 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint the following MCS and Non-MCS Officers as Executive Magistrates in connection with the monitoring of the movement of coal loaded trucks at the exit point at Umkiang on 24 X 7 basis for a period of 3 (three) months from the date of issue or till further order.

| SL. NO. | Names of Officers and Designation | Jurisdiction of the conferment of the power of Executive Magistrate | To be placed with District/Sub-Division |
|---------|--|---|--|
| 1. | Shri C.P.Mawkon, MCS, BDO, Khliehriat C& RD Block | East Jaintia Hills District, Khliehriat | Deputy Commissioner, East Jaintia Hills District, Khliehriat |
| 2. | Shri G.Warjri, MCS, BDO, Saipung C& RD Block | - do - | - do - |
| 3. | Shri L.Biam, Asstt. Executive Engineer, PWD (Rds) NEC, Khliehriat | - do - | - do - |
| 4. | Shri P.Lhuid, Asstt. Executive Engineer, PWD (Rds) NEC, Sutnga | - do - | - do - |
| 5. | Shri D.B.Kharwanlang, Fishery Officer, Khliehriat | - do - | - do - |
| 6. | Shri D.B.Dhar, Agriculture Development Officer, Khliehriat | - do - | - do - |
| 7. | Shri K.Lamare, SDO (WR), Sub-Division, Sutnga | - do - | - do - |
| 8. | Shri J.Swer, Divisional Soil & Water Conservation Officer,, Khliehriat | - do - | - do - |
| 9. | Shri K.Passah, District Sport Officer,, Khliehriat | - do - | - do - |
| 10. | Dr. H.Niang, AH & Vety Officer, Khliehriat C & RD Block | - do - | - do - |


(E.M. Donn)

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.

MEMO.NO. LJ (B).69/2012/9- A,

Dated Shillong, the 11th September, 2014

Copy to:-

- 1 Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
- 2 The Deputy Commissioner, East Jaintia Hills District, Khliehriat, with a request to circulate to all the officers concerned. This has a reference to letter NO. EJHD/JUDL.7/2014/127, dt 1st Sept. 2014
- 3 The Principal Secretary to the Govt of Meghalaya & Member Convener NGT for information.
- 4 Personnel A.R (A) Department.
- 5 ✓ DEO (Data Entry Operator) LR Officer, Room No. 104, Main Sectt Building, for uploading the Notification in the Law Department website.
- 6 Director of Information and Public Relation, Meghalaya, Shillong
- 7 Office Copy.

By Order etc.,


Deputy Secretary to the Govt. of Meghalaya
Law (B) Department.

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